

Declaration

(See sub-regulation (i) of regulation 12)

I _____ S/o, D/o _____ state that the food safety audit of M/s _____ having license number _____ has been audited by my auditing agency. In this context, I hereby declare that:

- a) my auditing agency or its personnel/auditor have not provided any training, guidance, Food Safety Certification or consultancy to and not carried out internal audits of the above said food business operator or any of its parent or subsidiary for last two years.
- b) my auditing agency or its personnel/auditor does not own or have financial interest in, manage or otherwise control to the above said food business operators or any of its affiliate, parent or subsidiary.
- c) my auditing agency or its personnel/auditor have not been employed by the above said food business operator for last two years.
- d) my auditing agency has not carried out the food safety audit of the above said food business operator for more than three consecutive audit.

Signature of authorised signatory /Auditor with stamp

[F. No. TPA/01/REG/FSSAI-2017]

(Pawan Agarwal)

Chief Executive Officer